

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA

NOTICE

In view of Hon'ble Court's letter no. 1948-84/A.D. (Misc.) IV-174 (PF)-2015 dated 11.01.2021, the Hon'ble Court has been pleased to resolve to allow re-employment of Class-III & IV Staff to assist Fast Track Courts. Their services will be co-terminus with the tenure of the Fast Track Courts in which they are employed subject to the prevalent Rules specifically with regard to age limit for such re-employment.

As such, **the retired Class III & IV Staff** who are willing to assist **Fast Track Courts** are directed to submit their application for re-employment along with **copy of age proof, medical fitness certificate (issued by Civil Surgeon) and copy of Pension Payment Order** on or before **11.02.2021** in the office of the undersigned.

All the Judge-in-Charge of Patna Judgeship are directed to publish this notice on the Notice Board of their respective Civil Court.

The System Officer, Patna Sadar is directed to publish this notice on the website of Civil Courts, Patna for information to all concerned.

Communicate to all concerned.

Sunil Dutta Mishra
District & Sessions Judge, Patna
05.02.2021

Memo No. 2369-2375 Admn.

Patna, Dated the 05th February, 2021

Copy forwarded to the Judge-in-Charge, Civil Courts, Patna / Patna City/ Danapur/ Barh/ Masaurhi/ The Sub Judge, Paliganj/ The System Officer, Patna Sadar for information and needful.

By Order

[Signature]
I/C Registrar, Civil Courts, Patna
05.02.2021